

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1498
(TO BE ANSWERED ON 27.12.2017)

APPOINTMENT ON SPORTS QUOTA

†1498. DR. SWAMI SAKSHIJI MAHARAJ:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is any policy in central Government for appointment under sports quota;
- (b) if so, the details thereof; and
- (c) the number of recruitments made in Government departments and public sector undertakings under sports quota during the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a)&(b): Yes Madam. Consolidated instructions on incentives for sportspersons including recruitment under sports quota have been issued vide Department of Personnel & Training's Office Memorandum No 14034/01/2013-Estt. (D) dated 3rd October 2013. As per extant instructions Ministries and Departments can recruit meritorious sportspersons to Group 'C' posts under the Government of India up to 5% of the vacancies in any year subject to the condition that these including all other reservations do not exceed 50% of the total number of vacancies proposed to be filled up by direct recruitment.

(c): The data regarding recruitment made under sports quota vacancies in the Government Departments and public sector undertakings is not centrally maintained.
